

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514

IB-323/ND/2019

Appeal/8/ND/2020, IA/5470/2020, IA/5469/2020, IA/3309/2021,

CA/44/2022

IN THE MATTER OF:

Mr. Ratan Singh

....Applicant

Vs.

M/s. Theme Export Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Kartikey Sahai, Proxy Counsel for R 4 in
IA/3309/2021
Mr. Sourabh Gupta, Mr. Puneet Yadav, Mr. Darpan,
Dogra, Advs. for R 1 in IA/3309/2021
Mr. Sagar Agnihotri, for R 2 & 3 in IA/3309/2021

For the BOB : Mr. Kush Sharma, St. Counsel

For the EPFO : Mr. Rajesh Kumar, Mr. Kushaj Bhusan, Advs.

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Sahil
Bhatia, Mr. Vaibhav Mendi Ratta, Advs.

ORDER

Due to paucity of time, the matter is listed on **10.02.2023**.

**S/d-
(Court Officer)**